

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 295 of 2019

IN THE MATTER OF:

Thangavelu Sudalyadm @ S.T. Velu & Ors.

...Appellants

Vs

Charu Amritlal Kanani & Ors.

....Respondents

Present:

For Appellant: None.

For Respondents: Mr. Ajay Kumar Chopra, Advocate for R-1&2.

ORDER

10.01.2020: Nobody appears for the Appellant. Learned counsel for the Respondent submits that mediation is in progress.

Post the case 'for orders' on **12th February, 2020**. Parties will inform the development, if any.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk